



Allahabad Bench

C A No. 53/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.04.2019

NAME OF THE COMPANY: ROC V/s M/s Nirmala Sahu Business Complex Pvt Ltd

SECTION OF THE COMPANIES ACT: 252(1) of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ashish Bansal	Advocate	Nirmala Sahu	
2.	Krishna Dev Vyas	Adv.	Petitioner	

CA NO. 53/ALD/2019.

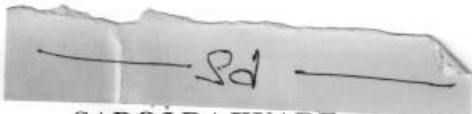
Sh. Krishna Dev Vyas, CGSC for Appellant/ROC and Sh. Ashish Bansal for respondent/
Ex-Director of the company are present.

Learned counsel for appellant seeks further time to file detailed affidavit on the aspect of
limitation.

Hence, the time is granted.

Matter to be listed on 13th May, 2019.

Dated: 02.04.2019



**SAROJ RAJWARE,
MEMBER (T)**



**H. P. CHATURVEDI
MEMBER (J)**